

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT-I)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **19.07.2021 at 10.30 A.M**
THROUGH VIDEO CONFERENCING

**PRESENT: SMT. R. SUCHARITHA, MEMBER (JUDICIAL)
SHRI. ANIL KUMAR B, MEMBER (TECHNICAL)**

IA/MA/IBA/TCP/TCA/CP/CA No	:	CP/13/CHE/2021
NAME OF PETITIONER	:	Mr V R Rajagopalan M/s Fragrant Farms & Exports Pvt Ltd
NAME OF RESPONDENT	:	RoC, Chennai
SECTION	:	Sec 252(3) of CA 2013

ORDER

The Applicant is represented by Mr. James Victor, Advocate through video conferencing platform.

List this matter on **25.08.2021** for hearing and disposal.

-sd-
(ANIL KUMAR B)
MEMBER (TECHNICAL)

-sd-
(R. SUCHARITHA)
MEMBER (JUDICIAL)